NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/201/2016

NAME OF THE PETITIONER(S)

: CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S)

: M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN RASME MANN

2. HEMA SRINIVASAN

Course for Respondent

MO-p.

ORDER

Counsels for both the parties are present. Heard. Reserved for orders.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk